

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(36)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : CP/673/(IB)/2017

NAME OF THE PETITIONER(S) : INDIAN BANK

NAME OF THE RESPONDENT(S) : CONSOLIDATED INTERIORS LTD

UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	S. Karthikei Balan	Advocate counsel for CD	S. Karthikei
2.	Adilin Ashok	Advocate for financial medium	Adilin

ORDER

Counsel for Applicant present. Counsel for Corporate Debtor present. Counsel for

~~Intermediary present~~. Put up with CP/677/IB/2017 on 05.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk